## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.05/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: Shri Hemant Mahabala Kotian

V/s.

M/s. Batto Green Batteries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mahesh Atharale PCS FOR HISLING
2. Anagha Anasingaraju J Respondents aanagha
(Kanj & Associates)

3. Chirag R. Sorucha J Advocate for P. Sorucha
Petitioner

## **ORDER**

## CP No.05/241-242/CLB/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- The Learned Counsel of the Petitioner has opened the arguments and concluded.
- Arguments in reply of the Respondent cannot be completed today, hence adjourned to 20<sup>th</sup> March, 2017. Matter is Part Heard.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

13th February, 2017.